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Title: Need to constitute Cauvery Management Board to ensure the effective implementation of final order of Cauvery Water Disputes Tribunal.

SHRI O.S. MANIAN (MAYILADUTHURAI): Cauvery delta farmers have been suffering for years due to persistent refusal of Karnataka to release Tamil Nadu's share of water in Cauvery. The misery of delta farmers has not ended despite the verdict in their favour of a long-drawn legal battle. 53.18 tmcft of water which was shortfall for 2012-2013 has not been released to Mettur Reservoir. This has affected Kuruvai cultivation. Demand for immediate release of 10 tmcft of water to Tamil Nadu for June and thereafter to release the 10 day monthly flows in the subsequent months as per the final order of the Tribunal has not been honoured. Tamil Nadu farmers are denied their right to occupation and right to live and this need to be addressed in all seriousness. In view of the gravity of situation, I appeal to the Centre to constitute Cauvery Management Board forthwith for effective implementation of final order of Cauvery Water Disputes Tribunal.